

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
HYDERABAD**

Division Bench - Court No. – I

**Application No. ST/MISC/30521/2025  
in Service Tax Appeal No. 30877 of 2018**

(Arising out of Order-in-Appeal No.55/2017-18 dt.28.03.2018 passed by Commissioner of Central Tax (Audit-II), Hyderabad)

**M/s Wells Fargo EGS (India) Pvt Ltd**

Survey No.66/1, Divyasree NSL Infrastructure P Ltd,  
Raidurg (V), Hyderabad – 500 032

.....Appellant

*VERSUS*

**Commissioner of Central Tax  
Rangareddy - GST**

Posnett Bhavan, Tilak Road, Ramkoti,  
Hyderabad, Telangana – 500 001

.....Respondent

**Appearance:-**

None for the Appellant.

Shri V. Srikanth Rao, AR for the Respondent.

**Coram: HON'BLE MR. A.K. JYOTISHI, MEMBER (TECHNICAL)  
HON'BLE MR. ANGAD PRASAD, MEMBER (JUDICIAL)**

**FINAL ORDER No. A/30552/2025**

Date of Hearing: 09.12.2025

Date of Decision: 09.12.2025

**[Order per: A.K. JYOTISHI]**

The appellants have filed a miscellaneous application for withdrawal of their Appeal No. ST/30877/2018.

2. Revenue has no objection to their withdrawal of appeal.

3. In view of the request for withdrawal of appeal, the miscellaneous application filed by the appellant is allowed. As a consequence, Appeal No. ST/30877/2018 is disposed of as withdrawn.

(Dictated and pronounced in the Open Court)

**(A.K. JYOTISHI)  
MEMBER (TECHNICAL)**

**(ANGAD PRASAD)  
MEMBER (JUDICIAL)**